

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 202
IB-398/ND/2020

IN THE MATTER OF:

Ajay Singh, Ajay Chauhan

...PETITIONER

Vs.

M/s. 'Trim India Pvt. Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

Order delivered on 29.01.2021
(Virtual Hearing)

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Operational-creditor :Mr. Varun Gupta, Advocate.

For the Respondent/ Corporate-debtor :Mr. Pradeep Dahia, Advocate.

ORDER

Heard the submissions made by the Ld. counsels for both the parties.
After discussion with the counsels about a mutual convenient date, the matter
is now posted to **10th February, 2021.**

- Sd -

(V.K. Subburaj)
Member (T)

- Sd -

(P.S.N. Prasad)
Member (J)